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ITEM NO.41

COURT NO.5 SECTION XI  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12574/2013  
(Arising out of impugned final judgment and order dated 21/11/2012  
in WP No. 2033/1990 passed by the High Court of Judicature at  
Allahabad, Lucknow Bench)  
MOONA & ORS. Petitioner(s)

VERSUS  
DEPUTY DIRECTOR, CONSOLIDATION & ORS. Respondent(s)  
(With Interim Relief and Office Report)  
Date : 23/02/2017 This petition was called on for hearing today.  
CORAM : HON&#39;BLE MR. JUSTICE MADAN B. LOKUR  
HON&#39;BLE MR. JUSTICE DEEPAK GUPTA  
For Petitioner(s) Mr. Suresh Singh, Adv.  
Ms. Ruchi Kohli, AOR

For Respondent(s) Ms. Sudha Pal, Adv.  
Dr. (Mrs.)Vipin Gupta, Adv.  
Mr. Vinay Garg, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel seeks some time to file vakalatnama on behalf  
of respondent Nos. 3 to 7.

The matter is adjourned.

(Meenakshi Kohli)  
Court Master (SH)

(Jaswinder Kaur)  
Court Master (NS)